

C.P. 858/252/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 26.09.2018

NAME OF THE PARTIES: A'XYKNO Energy Resources Pvt. Ltd.

v/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 OF COMPANIES ACT, 2013

Order

43. M.A. 898/2018
IN
C.P. 858/252/(MB/2018)

Wrongly on Board.

SD/-

V. NALLASENAPATHY
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)